## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

CP No. 495/2012.

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh 2. Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

| Name          | of the Company   | Silverstone Construction & Ors. | n Pvt Ltd & AnrVs- Eastern M | lanufacturing Pvt Ltd |
|---------------|--|---------------------------------|------------------------------|-----------------------|
| Under Section |  | 397/398                         |                              |                       |
| SI.<br>No.    | Name & Designation of Authorized<br>Representative (IN CAPITAL<br>LETTERS) |                                 | Appearing on behalf of       | Signature with date   |

- 1. REETOBROTO KUMAR MITRA, ADV.
- 2. JISHNU CHRWBHURY, ADV.
- 3. SAUNAK MITRA, ADV.
- 4. ARITRA BASU, ADV.
- S. SANJIV KUMAR TRIVEDS, ADV.

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3/1/18

1. Rajib Wullich, Advocate

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i) Mr Adutya Konadia, Adv Ri 2) Mr Subhojit Granh, Adv Ri

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## ORDER

- Ld. Counsel for the petitioners and the respondent nos. 1 and 7 is present.
  - I.A. No. 18/KB/2017 has been filed by the petitioner.
- Ld. Counsel for the respondents sought leave of the Court for filing reply. Prayer is allowed. Reply may be filed within 7 days with a copy in advance to the opposite parties. Thereafter rejoinder, if any, may be filed within 7 days with a copy in advance to the opposite parties.

List it on 05/03/2018.

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(Jinan K.R.) Member (J) (V.P.Singh) Member (J)

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